

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 2

12/07/2019

T.A./260/36/2015

K NAYAK
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:1

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.T.K.PATTNAIK

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant on call. On the previous occasion on 21.06.2019, no one had represented the applicant. It seems that the applicant is no longer interested in pursuing this O.A. In view of this, the O.A. is dismissed for default and in non-prosecution. Learned counsel for the respondents is present and heard.</p> <p>Inform the parties.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>b</p>